

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.102**  
New IA-5136/2022  
In  
IB-2906(ND)/2019

**IN THE MATTER OF:**

Utsav Securities Pvt. Ltd

.....APPLICANT/PETITIONER

**Vs.**

S.K.P.J. Investment and Finance Pvt. Ltd

.....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 02.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Liquidator : Adv Ms. Priyanka  
For the Respondent :

**ORDER**

**New IA-5136/2022 :**

Under this IA, the Second Progress Report for the quarter ended 30th September 2022 has been filed under Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016 of M/s SKPJ Investment and Finance Private Limited. The same is taken on record subject to all just exceptions.

**IA disposed off.**

  
**(DR. BINOD KUMAR SINHA)  
MEMBER (TECHNICAL)**

  
**(JUSTICE TELAPROLU RAJANI)  
MEMBER (JUDICIAL)**

Surjit Singh  
02.11.2022